

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2056
TO BE ANSWERED ON 14.03.2022**

CENTRAL SECTOR SCHEME FOR BONDED LABOURERS

2056. SHRI PATEL HASMUKHBHAI SOMABHAI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of Central Sector Scheme for Rehabilitation of Bonded Labourer-2021;**
- (b) the details of funds proposed for the said scheme during the next three years and the current year in the country; and**
- (c) the steps taken/being taken by the Government for effective implementation of such schemes in the country?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): Details of the Funds Proposed for the Central Sector Scheme for rehabilitation of Bonded Labourer are as under:-

Sl. No.	Year	Proposed funds (Rs. in crore)
1	2021-22	10.00
2	2022-23	10.00
3	2023-24	10.00
4	2024-25	10.00

There exists an institutional mechanism to address the issue of bonded labour. Standard operating procedure for identification and rescue of bonded labourers and prosecution of offender has been framed and issued to all the State Governments for strengthening the prosecution machinery. Regular sensitization programmes and coordination with the field level functionaries such as District Magistrate/Superintendent of Police/Labour Department officials at the district and State level are held under the aegis of National Human Rights Commission and State Human Rights Commissions.
